

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No :  
Petition No : CP(IB)/263/CHE/2022  
Name of Petitioner : Orion Water Treatment Pvt Ltd  
&  
Name of Respondent :  
Section : Sec 10 Rule 7 of IBC, 2016

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**ORDER**

Present: Mr. A.S.Sathish Kumar, Ld. PCS for Petitioner.  
Mr. M.L.Ganesh, Ld. Counsel for Respondent/Financial Creditor.

Ld. Counsel for the parties have filed the synopsis in terms order dated 18.03.2024 along with the audited / unaudited balance sheet vide SR. No.2099 dated 29.04.2024.

Written synopsis also filed.

List the petition for clarification, if any, on **31.05.2024**.

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**[VENKATARAMAN SUBRAMANIAM]  
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]  
MEMBER (JUDICIAL)**